NATIONAL COMPANY LAW TRIBUNAL
MUMBAI BENCH, COURT-II

16. C.P. (IB)/312(MB)2022

CORAM:
SHRI ANIL RAJ CHELLAN **SHRI KULDIP KUMAR KAREER**
HON'BLE MEMBER (T) **HON'BLE MEMBER (J)**

ORDER SHEET OF THE HEARING OF MUMBAI BENCH OF THE NATIONAL COMPANY LAW TRIBUNAL ON 05.04.2024

NAME OF THE PARTIES: **You Seung Sang Sa India Construction Private Limited**
V/s
Hyosung India Private Limited
Section: 9 of Insolvency and Bankruptcy Code, 2016

ORDER

Adv. Varinder Chibbar appeared for the Operational Creditor. Adv. Kabir Saund i/b J. Sagar appeared for the Corporate Debtor. At the request of the Counsel for the Corporate Debtor, list the matter on **10.04.2024** for hearing.

Sd/- **Sd/-**
ANIL RAJ CHELLAN **KULDIP KUMAR KAREER**
Member (Technical) **Member (Judicial)**
05.04.2024
Sushil